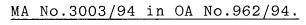
CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

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NEW DELHI THIS THE 12TH DAY OF SEPTEMBER, 1994.

MR.JUSTICE S.K.DHAON, ACTING CHAIRMAN MR.B.N.DHOUNDIYAL, MEMBER(A)

Shri Mam Chand Agarwal S/o Shri Om Prakash Agarwal R/o Khanjarpur, Roorkee-247667(U.P.) ...

Applicant

None for the applicant.

vs.

- 1. Council of Scientific & Industrial Research, 'Anusandhan Bhavan' Rafi Marg
 New Delhi-110001.
- Director,
 Central Building Research Institute
 Roorkee(U.P.)-247667. ... Respondents
 Ms.Bharti Sharma, proxy counsel for
 Shri A.K.Sikri, counsel for the respondents.
 ORDER(ORAL)

This is an application filed by the

applicant himself, the sole applicant in the OA stating therein that he may be permitted to withdraw the OA as he does not wish to persue the same on merits. This application is signed by Shri Mam Chand Agarwal, the applicant. Prima facie, his sintatures on this MA tally with his signatures on the OA. This MA is, therefore, allowed.

The OA is dismissed as withdrawn.

(B.N.DHOUNDIYAL)
MEMBER(A)

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CHAIRMAN

SMS